

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

**Subject:- Induction Training Course of Trainees Civil Judges
(Junior Division).**

ORDER

No:- 1078

Dated:- 06-01-2020

All the newly selected Trainee Civil Judges (Jr. Division) are hereby deputed to Chandigarh Judicial Academy, Chandigarh for undergoing two weeks' Induction Training Course from 08th to 25th January, 2020.

By Order.

(Sanjay Dhan)
Registrar General

No:- 31005-16/GS

Dated:- 06-1-2020

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal for information and with the request to His Lordship to be kind enough to oversee the subject Induction Training Course at Chandigarh Judicial Academy.
3. Registrar General, High Court of Punjab and Haryana, Chandigarh for information.
4. Registrar Vigilance, High Court of J&K, Jammu for information.
5. Director, J&K State Judicial Academy, Jammu for information and further necessary action in the matter.
6. Director (Administration), Chandigarh Judicial Academy, Chandigarh for information with the request that necessary arrangements regarding boarding & lodging and training of the Trainee Civil Judges (Jr. Division) may be made, the expenses whereof shall be borne by the J&K, State Judicial Academy.
7. Registrar Computers, High Court of J&K, for getting the same uploaded on the High Court Website.
8. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.

Registrar General